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(b) Import was considered necessary having regard to domestic production and demand.

(c) The information is not available at present.

Supersessions in Promotion of Officials in I.A.

709. SHRI MADHAVRAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that recently there have been supersessions in the promotion of officials in Indian Airlines as a result one of its Director of Operation has asked for premature retirement; and

(b) if so, facts thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The post of Deputy Managing Director, which was filled recently, is a selection post appointment to which is made with the approval of the Appointments Committee of the Cabinet. The appointment involved the supersession of one officer which is inherent in any system of appointment by selection.

The officer's request for voluntary retirement was linked with his request for deputation to a foreign airline. The latter request is under consideration.

Implementation of Agreement reached at with Bankmen

710. SHRI MADHAVRAO SCINDIA: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) details of agreement reached for calling off strike by Bankmen who had proposed to go on indefinite strike from the 2nd February, 1979;

(b) whether the agreements reached at have been implemented by Government; and

(c) if so, when it is expected to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). On the 21st January 1979 the following Press communique was issued;

"As a result of the discussions the representatives of All India Bank Employees Association, Indian National Bank Employees Congress and the Indian Banks Association had with the Finance Minister and the Labour Minister, a basis for an agreement on the Dearness Allowance formula and for continuing the negotiations has been identified. All the outstanding matters relating to the demands of the employees and the Indian Banks' Association will now be discussed and agreement reached through negotiations. Further negotiations will be continued from 29th January 1979. In view of the basic of agreement that has been identified, the representatives of All India Bank Employees Association and Indian National Bank Employees Congress have agreed to give up non-cooperation and restore normalcy in the functioning of banks with immediate effect."

Negotiations have been resumed and are continuing. It is for the management and the employees representatives to come to a settlement on all outstanding issues. It will not be in the interest of smooth conduct of negotiations and settlement to disclose any further details in this regard at this stage.